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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

✓ O.A/T.A No. ~~220~~ 220/2005

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E.P/M.A No.....

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SECTION OFFICER (Judl.)

FORM NO. 4.
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

ORDER SHEET

Original Application No. 220/05

Misc. Petition No.

Contempt Petition No.

Review Application No.

Applicant(S): Jayanta Roy

Respondant(S): U. O. I. 401

Advocate for the Applicant(S): Mr. N. Dutta, Mr. B. Bhuyan, A. Sonora

Advocate for the Respondant(S): Railway Counsel

Notes of the Registry

Date

Order of the Tribunal

This application is in form
is filed/C.F. for Rs. 50/-
d. posted vide P.O./DD
No. 206/158/47-1
Dated 19.8.05

24.8.2005

present: The Hon'ble Mr. Justice G.
Sivarajan, Vice-Chairman.

Heard learned counsel for the
parties. Judgment delivered in open
Court, kept in separate sheets.

The O.A. is disposed of at the
admission stage itself in terms of the
order.

Auto
Dy. Registrar

Steps taken with
envelops.

[Signature]
Vice-Chairman

bb

25.8.05

C. Copy has been collected
by the Applicant and Copy
of the same has been
sent to the Office for
issuing the to the Rly.
Adv.

[Signature]

Mud

5/9/05

CENTRAL ADMINISTRATIVE TRIBUNAL:::GUWAHATI BENCH.

O.A. No. 220 of 2005.

DATE OF DECISION: 24.08.2005

Sri Jayanta Roy

APPLICANT(S)

Mr.N.Dutta & Ms. B.Bhuyan

ADVOCATE FOR THE
APPLICANT(S)

- VERSUS -

N.F.Railway & Ors.

RESPONDENT(S)

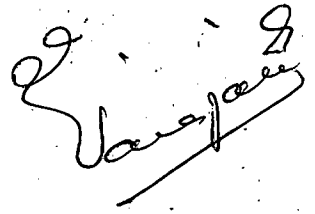
Mr.J.L.Sarkar

ADVOCATE FOR THE
RESPONDENT(S)

THE HON'BLE MR JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

1. Whether Reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

Judgment delivered by Hon'ble Vice-Chairman.



2

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 220 of 2005.

Date of Order: This, the 24th Day of August, 2005.

THE HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

Sri Jayanta Roy
S/o Late Jyotish Ch. Roy
Resident of West Gotanagar, Maligaon
Railway Quarter No.219(B)
Guwahati-11.

..... Applicant.

By Sr. Advocate Mr.N.Dutta & Advocates Ms.B.Bhuyan &
Mr.A.Sarma.

- Versus -

1. The Union of India
represented by the Secretary
to the Govt. of India
Ministry of Railway
New Delhi.
2. The General Manager
North East Frontier Railway
Maligaon, Guwahati-11.
3. The Chairman
Railway Recruitment Board
Station Road, Guwahati-781001.
4. The Assistant Secretary
Railway Recruitment Board
Station Road, Guwahati-781001.

... Respondents.

By Mr.J.L.Sarkar, Railway Counsel.

ORDER (ORAL)

SIVARJAN, J. (V.C.) :

Pursuant to an advertisement published in the
Assam Tribune on 10.7.2003 for recruitment to Group 'D'
category post lying vacant in the N.F.Railway, the

Int

applicant submitted application for one such post. He appeared in the written test on 9.11.2003, the result of which was published on 27.4.2005; the applicant was called for the physical efficiency test on 10.5.2005 to be conducted on 10.6.2005. He appeared in the physical efficiency test. The applicant was called for verification of original records on 11.6.2005 and he appeared before the Railway Recruitment Board, Guwahati with the original documents for verification. The grievance of the applicant is that his name did not appear in the select list published on 13.7.2005. The applicant made a representation before the authorities on 1.8.2005 (Annexure-J). Since there was no response from the respondents, the applicant has filed this O.A.

2. Ms. B. Bhuyan, learned counsel for the applicant submits that the applicant had succeeded both in the written test and in the physical efficiency test and that he had produced all the original documents as required to be produced before the Railway Recruitment Board. The counsel further submits that the applicant was surprised that his name did not occur in the select list. Counsel further submits that it has come to notice of the applicant that his name was not included in the select list for the reason that the original record produced by him did not bear the counter signature of the competent authority. Counsel further submits that respondents have not so far disposed of the representation filed by the applicant.

gpt

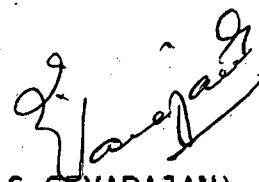
3. I have also heard Mr.J.L.Sarkar, learned Railway counsel appearing for the respondents. He submits that in the representation filed by the applicant the contention made as above did not find a place and that if the applicant files a proper representation setting out that aspect also, the respondents will consider the same and pass appropriate orders as per law. I find merit in the said submission. In these circumstances, I direct the applicant to file another representation pointing out all the circumstances which have now come to his notice within a period of one week from today. If such representation is filed, the same will be duly considered by the competent authority and appropriate orders will be passed in accordance with law within a period of one month thereafter. If the contention of the applicant that his name was not empanelled solely for the reason that counter signature of the competent authority was not in the original document, according to me, the respondents are not justified for the reason that any counter signature in an original document will tantamount to forging the same. This aspect will also be borne in mind by the respondents while considering the representation to be submitted by the applicant.

The O.A. is disposed of as above at the admission stage itself.

If the appointments have not already been made to all the existing vacancies as on today, one vacancy must be

[Signature]

reserved till a decision is taken on the representation to be submitted and communicated to the applicant.


(G. SIVARAJAN)
VICE CHAIRMAN

BB

22 AUG 2005

গুৱাহাটী বেঞ্চ
Gwahati Bench

D.A. NO. 220 /2005

Sri Jayanta Roy

...Applicant

-vs-

The Union of India & Ors. ...Respondents

SYNOPSIS

This original application has been filed for a direction to the Railway Recruitment Board, Guwahati to give appointment to the applicant in the Group-D Category for the posts lying vacant in the N.F. Railway.

✓ The applicant came out successfully in the written as well as physical efficiency test conducted by the Railway Recruitment Board, Guwahati for recruitment of Group-D Category posts lying vacant in the N.F. Railway. His documents in original were also verified by the Respondents. Later on he came to know that his case was rejected at the final stage as the transfer certificate submitted by the applicant did not bear the counter signature of the Inspector of Schools, Kamrup hence the present application.

Filed by:

Bernati Bhuyan
Advocate

Jayanta Roy

LIST OF DATES

- 10.7.03 : An advertisement was published in the Assam Tribune for recruitment of Group D Category posts lying vacant in the NE Railway.
- 9.11.03 : Applicant appeared in the written test.
- 27.4.05 : Result of the written test was published in the Assam Tribune.
- 10.5.05 : Call letter was issued to the applicant to appear the physical proficiency test.
- 10.5.05 : Applicant appeared in the physical proficiency test.
- 10.6.05 : Call letter was issued to the applicant for verification of the original records.
- 10.6.05 : Applicant appeared in the office of the Railway Recruitment Board Guwahati for verification of the original documents.
- 13.7.05 : Final Result declared in the Assam Tribune news paper Applicant name did not appear.
- 1.8.05 : Applicant filed representation before the authorities.

Filed by:

Bimali Bhuyan
Advocate

Jyanta Roy

THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH

AT GUWAHATI.

O.A. NO. 220 /2005

Sri Jayanta Roy

..Applicants

-Versus-

The Union of India & Ors.

..Respondents

LIST OF DATES

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8.	Annexure - F Result published on 27.4.05 in Assam Tribune News paper.	20 - 22
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10.	Annexure - H A copy of the letter dtd. 10.6.05	24
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13.	ANNEXURE - K	31

Filed by: *Barnali Bhuyan*
Barnali Bhuyan

Advocate

Jayanta Roy

THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH
AT GUWAHATI

O. A. NO. 220 /2005

BETWEEN

Sri Jayanta Roy,
S/o Late Jyotish Ch. Roy,
Resident of West Gotanagar, Maligaon,
Railway Quarter No. 219 (B),,
Guwahati-11.

..APPLICANT

-VERSUS-

1. The Union of India,
represented by the Secretary to
Govt. of India, Ministry of Railway,
New Delhi.
2. The General Manager,
North East Frontier Railway,
Maligaon, Guwahati-11.
3. The Chairman,
Railway Recruitment Board,
Station Road, Guwahati-781001.
4. The Assistant Secretary,
Railway Recruitment Board,
Station Road, Guwahati-781001.

..RESPONDENTS

Contd..P/-

10
Filed by the Applicant
through
Miss Banwari Bhuyan,
Advocate
20/8/2005

Jayanta Roy

DETAILS OF APPLICATION

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE:

The instant application is filed against the impugned action on the part of the respondents in not appointing the applicant into the post of Group-D (North East Frontier Railway after qualifying in the written test, physical test etc.

2. JURISDICTION OF THE TRIBUNAL:

The applicant declare that the subject matter of instant application is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION:

The applicant further declare that the instant application is filed within the limitation period prescribed under Section 21 of the Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE:

4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India and the laws of the land.

Contd...P/-

Jayanta Ray

4.2 That the applicant begs to state that he studied upto Class IX in the Netaji Vidyapith Railway Higher Secondary School and thereafter he could not pursue his studies due to the poor economic condition of his family and is constantly looking for a job in order to mitigate the poor economic condition of his family. After that he registered himself in the District Employment Exchange and registration number allotted to the applicant by the Department of Labour and Employment Exchange is 429/2003.

A copy of the identity card, Class VIII passed marksheet, Employment Exchange Registration certificate is enclosed herewith and be marked as Annexure -A, B and C respectively to this application.

4.3 That while the applicant was in search of a suitable job he came across an advertisement published on 10.7.03 in the local English news paper "Assam Tribune" for recruitment of Group-D posts lying vacant in the North East Frontier Railway. The said advertisement was issued by the Chairman, Railway Recruitment Board, Guwahati-1.

A copy of the advertisement dtd. 10.7.03 is annexed herewith as Annexure-D to this application.

Contd..P/-

Gajanta Ray

4.4 That pursuant to the advertisement the applicant collected the prescribed application format, filled up the same and submitted the format along with required enclosure to the concerned authorities after fulfilling the required formalities as stipulated in the said advertisement.

4.5 That after receipt of the forms and enclosures the authorities duly verified the same and admit Card was issued to the applicant for the recruitment test to be held on 9.11.03 in the centre namely, Assam Engineering Institute, Chandmari, Guwahati-3. The applicant was allotted with the Roll No. 13011270.

A copy of the admit card is annexed herewith and marked as Annexure-E to this application.

4.6 That thereafter with thorough preparation the applicant appeared in the written test dtd. 9.11.03 and he came out successfully which is evident from the result declared in the news paper Assam Tribune dtd. 27.4.05 where the ^{Roll No.} of the applicant appeared at Column 5.

A copy of the result sheet published in the news paper Assam Tribune dtd. 27.4.05 is annexed herewith as Annexure - F to this application.

Contd..P/-

Jayanta Roy

4.7 That pursuant to his result in the written test the applicant was called upon to appear in the physical efficiency test vide call letter dtd. 10.5.05 to be held on 10.6.05 at Maligaon Railway Stadium at 6.30 AM. The said call letter dtd. 10.5.05 was issued by the Assistant Secretary for Chairman, Railway Recruitment Board, Guwahati.

A copy of the call letter dtd. 10.5.05 is annexed herewith as Annexure-6 to this application.

4.8 That the applicant participate in the physical efficiency test dtd. 10.6.05 and this time also he came with flying colours and as such owing to his success in the physical efficiency test a call letter dtd. 10.6.05 was issued by the Assistant Secretary for Chairman Railway Recruitment Board by which letter the applicant was advised to attend the office of the Railway Recruitment Board, Station Road, Guwahati-1 on 11.6.05 at 10 AM for verification of original certificates, testimonials etc.

A copy of the letter dtd. 10.6.05 is annexed herewith as Annexure - H to this application.

4.9 That as advised in the letter dtd. 10.6.05 the applicant produced the required testimonials in

Contd...P/-

gajanta, py

original. The officials present in the office of the Railway Recruitment Board duly Verified the certificates, documents etc. submitted by the applicant without raising any objection.

4.10 That while the applicant was waiting for a positive result to come owing to his proficiency and success in the written test as well as the physical efficiency test he was shocked and surprised to see the final result of the Group-D category for the post of Trackman/Khalasi/Helper II published in the news paper Assam Tribune on 13.7.05 where the name of the applicant did not find a place.

A copy of the result published in the news paper Assam Tribune on 13.7.05 is annexed hereto as Annexure-I to this application.

4.11 That the applicant being shocked and surprised ^{he} enquired the matter in the office of the Chairman, Railway Recruitment Board, Panbarar, Guwahati-1 but the office of the same could not give any satisfactory answer as to the non appearance of the roll number of the applicant in the result sheet.

4.12 That the applicant finding no way out filed a representation dtd. 1.8.2005 before the General Manager, N.F. Railway, Maligaon, Chairman, Railway Recruitment

Contd..P/-

Jyanta. Ray

Board, Panbazar, Guwahati-1 etc. praying to review the result of Group-D examination in order to consider the case of the applicant but till date no positive steps have been forthcoming in order to consider the case of the applicant.

A copy of the representation dtd. 1.8.05 is annexed herewith as Annexure-I to this application.

4.13 That the applicant states that finally he could gather from the office of the Respondent authorities that his case was rejected on the ground that in the original transfer certificate produced by the applicant the countersigned of the Inspector of Schools, Kamrup district Circle was not present. Having come to know the applicant immediately took steps to take the signature of the Inspector of Schools, Kamrup district Circle and produced the same before the Chairman, Railway Recruitment Board, Guwahati but the said Respondent declined to consider the case of the applicant. It is specifically stated that when the original certificate was issued to the applicant it was not the formality that the said certificate should bear the countersign of the Inspector of Schools and as such the applicant was not at all aware of the same.

A copy of the transfer Certificate is annexed herewith as Annexure - K.

Contd...P/-

Jayanta Ray

4.14 That the applicant begs to state that he studied upto Class IX and after going through the advertisement dtd. 10.7.03 published in the local daily, Assam Tribune he filled up the form and did the necessary formalities as asked for. the applicant most respectfully states that he was not aware of the fact that the original certificate of the applicant should bear the countersign of the Inspector of Schools. In fact the competent authorities present at the time of verification did not make a whisper to the applicant that his certificate should bear the countersign of the Inspector of Schools, neither in the advertisement nor in the individual call letters issued to the applicant it was mentioned that certificate should bear the countersign.

4.15 That the applicant states that the competent authority at the time of verification gave opportunity to the candidates who had little defects which can be cured and after that cases of those candidates were considered by the authorities but the respondent authorities failed to consider the case of the applicant for the reasons best known to them. Applicant was not given the opportunity to rectify the defect (if any) which could easily be cured. Therefore the applicant has approached this Hon'ble Tribunal for redressal of his grievances.

Contd...P/-

Jayanta Ray

5. GROUND'S FOR RELIEF WITH LEGAL PROVISIONS

5.1 For that the applicant being eligible and having been qualified in the written test and physical efficiency test his case should have been considered by the authorities but the respondent authorities have acted illegally and arbitrarily in dropping the name of the applicant from the final select list ignoring his proficiency.

5.2 For that the applicant being qualified in the written test as well as the physical efficiency test had the legitimate expectation that his case would be considered for appointment in Group-D category but the respondent authorities by depriving the legitimate right of the applicant did not select the applicant for the reasons best known to them and as such the authority is entitled to direction from this Tribunal to appoint the applicant in the Group-D category in the North East Frontier Railway.

5.3 For that the applicant is a deserving candidate for the recruitment of Group-D Category as he has passed the written test as well as physical efficiency test. But the respondent authorities committed grave error of law as well as facts in not selecting the applicant finally. Therefore the applicant is entitled to a direction for inclusion his name in the final select list.

Contd...P/-

Jayanta Ray

5.4 For that there are vacancies of Group-D category in the various division of the North East Frontier Railway and as such a direction may be given to accommodate the applicant in a vacant post of Group-D category the applicant being eligible and qualified for that job.

5.5 For that no cogent reason has been cited by the respondent authorities as to non inclusion of the name in the final select list of recruitment of Group-D category and as such the Hon'ble Tribunal may be pleased to direct the respondent authorities more particularly the Chairman, Railway Recruitment Board to immediately recruit the applicant in the Group-D Category in the North East Frontier Railway.

5.6 For that the Railway Recruitment Board acted arbitrarily, unreasonably while making the final select list where the name of the applicant should have been appeared he being passed the written test, physical proficiency test and he was called for to appear before the Railway Recruitment Board, Guwahati-1 for verification of the original certificate. No reason has been cited by the respondent for denying the applicant his legitimate appointment in Group-D category.

Contd...P/-

Jayanta Ray

5.7 For that the respondent authorities failed to take into account that the applicant has come from a very poor family he lost his father at the early age and as such the Hon'ble Tribunal may be pleased to direct the respondent to immediately appoint the applicant in the Group-D category in the North East Frontier Railway.

5.8 For that if at all the countersign of the Inspector of Schools was required the original certificate of the applicant, the applicant should have been given the opportunity to cure his defect which is as reason one and as such the authority acted in a whimsical and capricious manner in denying the applicant to *minor* the defect in the certificate. Therefore this Hon'ble Tribunal may be pleased to direct the respondent authorities to consider the case of the applicant by curing the defect in the original Certificate.

6. DETAILS OF REMEDIES EXHAUSTED:

That the applicant declares that he has no other alternative remedy than to come under the protective hands of this Hon'ble Tribunal.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT:

The applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application

Contd...P/-

Jayanta, Pz

before any other Court, Authority or any other Bench of the Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

B. RELIEF SOUGHT FOR:

Under the facts and circumstances stated above, the applicant humbly & most respectfully prays that the instant application be admitted, relevant records be called for and upon hearing the parties, on the cause or causes that may be shown, be pleased to grant the following reliefs to the applicant :

- i) to direct the respondent authorities to immediately select the applicant in the final select list for the recruitment of (Group-D) category for the post of Trackman/Khalasi/Helper-II etc. lying vacant in the North East Frontier Railway.
- ii) to direct the respondent authorities to immediately appoint the applicant in the Group-D category.
- iii) to direct the Respondents to give an opportunity to the applicant to rectify the defects (if any) in the original certificate and thereafter give appointment to the applicant.
- iv) Cost of the application and/or
- v) Any other reliefs to which the applicant is entitled under the facts and circumstances of the case and as may be deemed fit and proper by this Hon'ble Tribunal.

C. INTERIM ORDER PRAYED FOR:

Contd...P/-

Jayanta Das

Pending disposal of the instant application the applicant prays for an interim order directing the respondent authorities to keep one post of ^{vacant as} (Group-D) Category for the post of Trackman/Khalasi/Helper-II etc. in the North East Frontier Railway and/or pass such further order or orders as this Hon'ble Tribunal deem fit and proper.

10.....

The application is filed through Advocate.

11. PARTICULARS OF THE I.P.O.:

- i) I.P.O. No. : 206 J5847J
- ii) Date : 19/8/05
- iii) Payable at : Gowahati

12. LIST OF ENCLOSURES:

As stated in the Index.

gajanta, ay

VERIFICATION

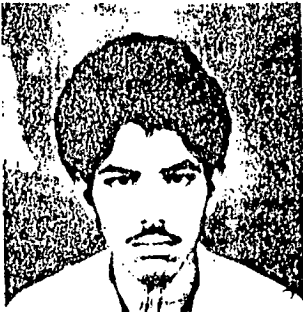
I, Sri Jayanta Roy, S/o Late Jyotish Ch. Roy, aged about 26 years, resident of West Gotanagar, Maligaon Railway Quarter No.219(B), Guwahati-11, Assam do hereby solemnly affirm and verify that the statements made in paragraphs 41, are true to the best of my knowledge and those made in paragraphs are matters of record are true to my information derived therefrom which I believe to be true and the rest are my humble submissions before this Hon'ble Tribunal and I have not suppressed any material facts.

And I sign this verification on this 20th day of August, 2005 at Guwahati.

Jayanta Roy

Signature

Jayanta Roy



IDENTITY CARD

(NOT TRANSFERABLE)

Netaji Vidyapith Rly.
Higher Secondary School

MALIGAON, GUWAHATI-781011

Name... JAYANTA ROY

Class... V.I.I. Roll No... 50

Date of birth... 1-12-1978

Identification Mark... Finger eleven

Father's Name... Gyotish ROY

Permanent Address in full...

212/B West Gatanagar

Sig. of the Student... JAYANTA ROY

Sig. of the guardian... Manoja Rani

Sig. of the Principal... 41

Date... 21/1/23

Principal.
Netaji Vidyapith
H.S. School, Maligaon

Date of Issue... Guwahati-11

Valid upto... 1985

Annexure - A

21

Certified to be true copy

B Bhuyan
Advocate

Jayanta Roy

17-

Annexure - C
28

Assam Schedule 12 Form No. X-10(B)

GOVERNMENT OF ASSAM
DEPARTMENT OF LABOUR
EMPLOYMENT EXCHANGE
IDENTITY CARD

(Not an Introduction card for interview with employees)

1. Name of Applicant Jayanta Roy
2. Date of Registration 10-7-2003
3. Registration No. 129/2003
4. N. C. O. Code No. XC270
5. S-D-B-12-78

INSTRUCTION TO APPLICANT

- (a) Bring this card with you whenever you come to the Exchange.
(b) Quote your Registration Number and N. C. O. Number whenever you write to the Exchange.
(c) Renew your Registration every three months.
If you do not renew by the due date your registration will be cancelled.
(d) You can renew your registration personally or by post. For renewal by post DO NOT SEND THIS CARD. Apply to the Exchange on a REPLY PAID POST CARD.

Date before which registration should be renewed

7/2003
125-03
10-7-03

Certified to be true copy
B. Bhuyan
Advocate

Jayanta Roy

dt 10/7/03

ANNEXURE - D

6. Sex										6. a Marital Status										Unmarried										Married									
7. ADDRESS																																							
8. STATE																																							
9. PIN																																							

7. a Nearest Rly. Station

6. Community										LIR										OSC										SC										ST										8. a Sub-Caste										I have enclosed C3C certificate with non-premry layer as per prescribed format.																			
8. b Seek Age relaxation under										SC										ST										OBC										Judicially Separated										J & K Resident										Ex SM										Railway Employee									

9. Edu. Qualification	University/ Board	Year	Subjects	Marks (%) & Division

Columns 9 for Educational Qualifications should comply with minimum requirements specified in Employment Notice.

9. a. Experience - If any (Designation & grade)	Date from	Date to	Name & Address of Employer

10. Name of Post office / Bank	Serial No & Date	Amount (Rs.)

11. Marks of Identification

1. _____

2. _____

12. For serving Railway employees

Designation	Dept / Rly Office	No. of years of service

Enrolment Date	Attestation Date	Date of Discharge / Retirement (Length of Service)

14. List of enclosures (as applicable)

15. Declaration : I understand that in the event of information given herein being found false or incorrect, my candidature for the post is liable to be CANCELLED and in the event of wrong statement / discrepancy in particulars being detected after my appointment, my services are liable to be TERMINATED without notice.

(Above para to be written by the candidate in his/her own running hand below)

16. Sample signatures in running script (signatures in Block letters shall DISQUALIFY the candidate)

1. _____ 2. _____ 3. _____

4. _____ 5. _____ 6. _____

Place: _____

Date: _____

Left Thumb Impression of Candidate

Signature

28



DATE OF PUBLICATION: 28/06/2003
DATE OF CLOSING: 28/07/2003

Category	NAME OF THE POST AND SCALE OF PAY (RSRP)	Division/ Unit	V A C A N C I E S						AGE IN YEARS (As on 01-07-2003)	Medical Standard	Total Emolument per Month
			UR	SC	ST	ODC	SSM	TOTAL			
01	Engineering Dept. Trackman, Rs.2610 - 3540/-	TSK	192	76	114	127	127	636	18 - 33	B - 1	Rs.4045/-
		LMG	168	68	102	113	113	564			
		RNY	92	36	54	60	60	302			
		APDJ	100	41	61	68	68	338			
		KIR	221	88	132	147	147	735			
	Mechanical Dept. Khalasi/Helper-II Rs.2550 - 3200/-	Dy. CSTE/MW/	03	01	02	02	02	10	18 - 33	B - 1	Rs.3952/-
		MLG	06	02	04	04	04	20			
		LMG	04	02	03	03	03	15			
		APDJ	04	02	03	03	03	15			
		RNY	04	02	03	03	03	15			
	S & T Dept. Khalasi/Helper-II Rs.2550 - 3200/-	KIR	04	02	03	03	03	15	18 - 33	B - 1	Rs.3952/-
		NGC Diesel Shed	10	03	05	06	06	30			
		LMG Division									
		GHY Choaching Depot	05	02	03	03	03	16			
		NJP Carr. And Wagon, KIR	01	01	02	02	02	08			
		SGUJ Diesel Shed, KIR	01	01	02	02	02	08			
		MLDT Diesel Shed, KIR	02	01	01	02	02	08			

(ii).....

Annexure - E

19

at Exam Centre

07-10-2003

सहायक सचिव / Asstt. Secy.

ase tear off along this line and retain for your record

Name of the Candidate & Address		Catg No. & E.N. No.	Roll No.	Date of Examination
JAYANT ROY 218-B WEST GONANOGAR DIST. KAMRUP PO: MAUGAON RLY QRS GUWAHATI-781 001 KAMRUP ASSAM		of 1/2003	13011270	09-11-2003
परीक्षा केन्द्र / Examination Centre ASSAM ENGINEERING INSTITUTE CHANDMARI, GUWAHATI-3.				

Please read and follow the instructions. Overleaf

NOTE: CANDIDATES WHO TICK MARK ANSWERS ON THE QUESTION BOOKLET WILL BE DISQUALIFIED.

FREE RAILWAY PASS. FOR SC/ST CANDIDATES ONLY. On production of this letter you are entitled to free travel by railway in second class only

from	to	Authority: Railway Board's letter No: E (NG) II-84 / RSC / 122 dtd: 23-11-84
NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE

This pass is available upto

सहायक सचिव / Asstt. Secy.

Certified to be true copy

B Ghuya

Advocate

gajanta, ray

23113750	43113932	33114000	13114230	13114242	23114265	43114288	13115646	43115829	33115831	23116203	13116369	33116602	33116883	13116987
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(Continued to page 10)

Certified to be
B. Shetty
Adm.

Syanta Ray



Railway Recruitment Board :: Guwahati

Station Road, Guwahati - 781 001
Phone : 0361 - 2540815

Result of Written Examination of Category No. 01 of E.N. No. 1/2003 (Group - D)

On the basis of their performance in the Written Examination held on 09/11/2003, 16/11/2003, 05/12/2004 and 12/12/2004, following 4682 numbers of candidates have been provisionally found eligible for being called for Physical Efficiency Test (PET) to be held tentatively from 10/06/2005 to 18/06/2005. It may be noted that this result is provisional, subject to fulfilling of all eligibility conditions laid down in the Employment Notice No. 1/2003. Number of candidates found eligible for PET is approximately 20% more than the actual post.

Candidates are hereby informed that qualifying in the PET is mandatory. The result of PET will be declared on the same day. The candidate found suitable in the PET only will be eligible to be called for verification of documents. Call letter for document verification will be handed over to all the candidates who qualified in the PET on the day of PET. However, Final selection / empanelment will be purely on merit of the Written Examination and qualifying in the Physical Efficiency Test.

Rolls Nos. are arranged in ascending orders (last 6 digits)

13000162	43000261	43000372	13000390	13000397	13000398	33000440	13000460	13000567	13000774	13000890	13000891	33000893	43000905	13000959
23000962	13001174	43001316	43001436	13001488	13001689	33001731	43001816	23002048	23002052	23002053	23002054	33002063	23002068	23002069
13002073	13002074	13002079	43002148	23002333	13002383	43002562	23002607	43002828	13002996	33003070	33003240	13003244	23003287	33003481
13003513	13003551	13003724	23003779	43003811	13003835	23003896	43003928	13003981	13004058	13004111	23004112	13004432	43004459	13004468
33004496	13004502	43004503	43004506	33004601	43004686	33004816	43004833	23004848	43004850	13004870	13004884	13004973	13005067	13005142
33005148	43005195	13005196	13005381	33005384	33005390	13005641	23005852	23005855	43005880	13005997	13006007	23006067	13006078	23006079
23006245	13006359	13006500	13006607	13006677	13006706	13006838	43006997	13007023	13007061	43007102	13007144	13007295	43007332	13007373
13007412	23007446	23007447	13007449	13007515	33007522	13007657	43007719	33008262	13008282	13008312	23008361	13008388	13008447	43008760
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13495137	13495225	33495242	13495443	23495570	13495609	13495653	13495917	43496066	33496352	33496375	23496400
43496768	13496934	23497036	13497135	13497367	13497372	43497634	33497694	23497778	23497779	43498119	13498132
43498544	13498622	13498644	43498647	13498689	43498819	33499104	13499758	13499793	13500542	23500614	23500894
43501931	13502040	23502041	43502060	33502148	13502360	13502946	33503256	23503276	43503385	13503527	43503775
13504869	33505332	13505543	13505724	23506880	13507219	43507328	13507518	43507848	33507898	43508153	13508154
23510890	33510918	23511322	43511428	13511481	43511747	33512604	43512607	13512658	13512800	13512818	23512821
33513193	13513311	43513375	23513665	43515199	13516187	43516521	23517004	23517049	23517059	23517095	23517103
13517424	43517429	13517509	33517521	23517632	43517708	43517746	13517992	43518121	33518142	43518311	33518465
23519043	13519150	23519205	23519310	13519333	43520049	13520141	23520448	23520576	43520739	23520890	13521722
13522528	33523299	33523533	13524136	43524201	23524383	43524447	33524450	13524459	13524571	43524575	13524594
13524786	23525201	23525493	23526297	43526619	44527468	24527516	24527539	24527548	24527675	24527603	34527733
14527926	34527928	24527979	44528066	24528109	44528140	14528166	24528171	14528426	14528448	14528553	34528588
24528730	44528752	14528759	14528763	44528883	44528929	14529101	24529108	14529274	14529328	34529400	44529431
34529627	34529653	24529766	24529788	24529830	14529880	24529909	44529967	14529973	24530006	24530361	44530361
24530661	44530879	14530978	14531060	24531480	24531481	44531558	14531667	24531670	14531696	24531817	44531946
44532983	44533087	24533095	24533101	24533379	24533483	14533702	14533777	44534193	24534348	14534352	24534511
43535154	33535157	23535253	13535499	13535618	43535753	43535861	43535866	13536163	33536361	13536371	13536377
13536813	43536824	13536992	43537071	43537104	43537327	43537397	13537452	43537507	43538247	23539686	23539929
33541171	43541178	33541314	43541317	33541338	43541342	33541384	33541436	33541462	43541539	33541608	33542053
33542450	33542467	43542524	33542656	33542722	43542854	33543169	43543707	43543724	33543914	43544619	45545354
45545417	25545460	35545471	25545483	35545507	15545551	35545689	35545693	35545735	35545737	35545942	45546029
25546254	45546255	15546317	45546513	15546519	45546539	35546599	15546609	15546641	45546702	45546714	45546865
45546946	15546947	15546950	15546957	45546979	45547026	15547033	15547115	15547120	45547138	15547233	15547255
15547384	45547451	45547512	45547529	45547531	35547749	45547855	45547876	45547910	15548329	45548361	35548384
25548828	15548932	45548983	25549064	35549080	45549210	45549323	45549570	45549738	45549745	45550492	45550522
35551278	15551588	15551708	35551923	35551950	15552020	45552169	45553274	15553480	15553590	45553896	45553964
35555062	45555347	35555510	45555704	15555740	25555839	15555986	45556100	25556128	35556133	35556172	25556208
45556407	15556537	45556703	15556878	15556881	45556897	35556915	15557001	15557098	15557285	25557267	45557379
35557797	35557996	45558151	45558553	45558576	25558665	15558846	15558929	45558959	35558965	35558998	15559054
45559220	15559263	35559267	35559339	45559419	35559468	45559744	35559747	45559773	25559833	35559924	15560262
25560508	35561015	25561365	45561405	45561434	25561835	15561996	35562108	35562121	15562431	45562482	35562520
15563534	35563540	45563623	45563688	25564312	45565252	45565359	45565385	45565497	15565506	45565575	35565586
24568657	14568723	34568850	4568887	24569214	44569217	34569361	34569413	14569604	14569614	44569815	14569930
44572130	24572216	24572259	24572396	24572488	14572608	44573072	24572485	14574204	44574343	44574894	14575186
14575590	14575623	14575665	24575684	44575760	14575846	24575856	44575873	44575892	44575894	44576004	14576058
24576159	44576168	14576282	44576285	44576299	14576347	44576387	14576424	14576462	14576589	44576740	14576791
14576850	14576876	14576975	44577263	44577346	24577372	14577515	24577564	34577772	44577814	44577817	44578089
44578658	24578811	14579239	44579323	34579818	14579972	44579992	24580626	23581092	13581158	43581189	33581329
33581569	43581700	43581708	23581739	43581766	33581787	23581794	43581820	43581970	23581983	23582039	33582159
23582488	43582496	33582535	43582588	43582616	23582631	13582826	13582975	13582983	33583260	23583319	13583336
33583611	13583716	43583802	33583816	43583827	33583981	43583995	23584035	13584131	43584149	13584181	23584274
13584439	33584507	13584572	33584613	13584616	13584665	13584708	13584775	13584936	43584952	23584953	43584982
23585144	13585198	23585201	13585220	23585243	13585250	13585365	33585376	43585407	23585414	43585573	13585618
33585885	33586017	23586138	33586140	23586188	33586227	13586255	43586267	13586289	13586348	43586552	13586596
13587203	13587229	33587230	23587245	23587268	13587290	13587346	43587362	43587674	13587793	13587795	43587892
13588279	23588384	13588409	23588438	23588475	13588477	23588595	13588635	33588648	43588649	33588656	13588670
13588715	13588750	43588753	13588778	23588842	13588901	13588927	23588961	23588967	33588993	43589049	13589051
13589095	33589111	23589148	23589157	13589167	33589274	13589307	33589308	23589343	13589405	33589483	33589541
43589715	43589728	13589765	23589828	13590055	43590158	13590219	23590229	23590260	13590381	13590516	43590574
13590669	13590684	43590845	23590861	13590942	13591171	13591217	23591225	33591234	13591257	33591336	13591377
13591475	13591483	33591750	33591813	13591829	13591887	43591912	43591925	13591933	13592028	23592260	13592308
13592617	13592620	43592683	13592715	43592721	13592739	23592783	13592787	13592819	33592851	23592876	43592928

ayanta Ray

Malaysia to push Tamil, Mandarin in schools

The six-party talks, which stalled last year, involve North Korea, China, Japan, South Korea, Russia and the United States.

The move is part of the govt's effort to woo the Chinese, Indian communities, who are unable to learn their mother tongues in schools where only Bahasa Malayu, the language of the majority Malays, is taught, PM Abdullah Ahmad Badawi said late yesterday. AP

Referring to parliamentary elections in Iraq in January, he

This anti-American taint, he told a conference organized by the Center for the Study of Islam and Democracy last week, raised the question why the US would wish to trade the security of the status quo and alliances with friendly autocratic governments for the uncertainties of the democratic experiment. — PTI

33593006	13593067	43593098	13593113	33593227	43593228	13593346	43593488	33593507	13593502	23594037	13594108	33594141	33594208	23594289
43593655	23593656	23593689	13593694	33593728	43593731	33593867	13593889	43593909	13593931	23594037	13594108	33594141	33594208	23594289
23594423	13594461	33594509	13594619	23594571	23594655	43594722	13594757	33594763	13594872	13594881	13594903	33594933	43595013	33596104
13595177	13595193	43595206	13595223	23595241	13595333	23595534	43595807	13595921	23595935	33595936	13595981	13596034	33596114	23596212
13596216	23596246	13596336	13596393	13596418	43596599	13596605	13596685	23596697	43596705	43596713	33596731	13596753	43596781	13596784
33596840	13597054	43597136	13597346	33597503	33597506	13597780	33597790	23598016	43598023	33598159	43598161	23598259	43598267	13598268
33598352	13598419	13598438	13598527	13598841	13598882	13598975	23599006	13599037	13599068	33599185	13599302	23599311	33599313	13599452
13599525	13599540	13599561	33600041	23600133	13600231	13600262	13600503	13600595	23600761	33600855	23600972	23601219	43601401	23601477
13601500	33601600	33601639	13601724	13601742	23601874	33601884	43601902	13601925	13601930	43601964	13602077	13602217	13602309	33602359
13602451	13602460	23602467	13602846	13603142	33603288	13603393	13603413	13603419	13603441	13603454	13603486	13603487	13603544	13603661
33603664	13603779	13603949	33603953	13604178	13604237	23604264	13604373	33604428	23604670	43604740	13604746	23604751	13604779	33604805
13604832	33604931	43604950	23605015	13605081	23605097	23605101	23605152	23605166	43605255	13605344	13605347	13605473	13605500	43605520
13605712	43605830	13606107	13606251	13606313	13606485	33606501	13606817	43607081	13607235	43607392	23607661	23607663	33607781	13608026
43608042	33608194	43608204	43608313	13608393	13608445	13608719	13608767	13608794	33609065	13609176	43609489	33609511	23609644	13609733
13610276	43610413	13610420	43610432	43610548	13610648	43610803	13610989	33611468	13611843	43611925	33611928	13612041	13612214	13612216
33612239	43612307	23612520	13612739	13612851	43613007	13613022	33613028	23613177	43613313	13613393	13613418	43613830	43613848	13614049
33614205	33614274	33615475	23615941	43616008	33616610	43616699	33616988	13618311	13618338	13618478	23618501	13618559	13618835	33618986
13619171	13619566	13620396	33620496	33621064	13621965	23622097	23622617	43622847	23622854	43622875	23622900	23622906	13622919	13623029
13623077	13623088	43623320	33623363	13623397	13623416	43623510	13623512	43623548	43623566	13623624	23623856	13623863	13624011	13624088
13624143	13624214	13624250	13624333	43624460	43624551	23624574	13624723	13624725	13624943	13625050	13625056	43625454	13625557	13625687
13625729	13625827	13625835	13626389	43626390	23626703	23626705	23626785	236268						

14690258 14690259 14691183 14691218 14691227 14691367 14691387 14691505 14691713 14691793 14691870 14692963 14692987

TOTAL = 4682 ✓

Call letters are being dispatched by Registered Post to all the above candidates individually for appearing in the Physical Efficiency Test indicating the date, place and reporting time for PET. However, if any candidate does not receive call letter, he/she may report in person to RRB, Guwahati on 07/06/2005, 08/06/2005 and 09/06/2005 from 10:00 hours to 17:00 hours, along with counter foil of the call letter of Written Examination. RRB, Guwahati will not be responsible for Postal delay or wrong delivery.

Examination Board, Guwahati, will not be responsible for any typographical

Beware of unscrupulous persons who may misguide candidates with false promises of getting them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate.

Beware of unscrupulous persons who may misguide candidates with false promises of getting them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate.

(J. J. Borah)
Chairman, RRB, Guwahati.

Pyanta, Ray



23- ANNEKURE - 6C 33

RAILWAY RECRUITMENT BOARD - GUWAHATI
STATION ROAD; GUWAHATI-781 001

CALL LETTER FOR PHYSICAL EFFICIENCY TEST

No. RRB/G/41/10.

Date: 10/05/2005

To,
JAYANTA ROY
219-B WEST GOTANOGAR DIST-KAMRUP
PO-MALIGAON RLY QRS GUWAHATI -11

By REGISTERED POST

KAMRUP ASSAM Pin - 999999.

Roll No.: **13011270**

Sub.: Recruitment/Selection for the post of Group - D under
Category No.01 of Employment Notice No. 1/2003.

*** IMPORTANT ***

**PASTE YOUR
RECENT SIGNED
PHOTOGRAPH.
HERE**

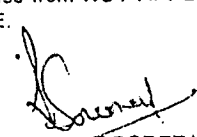
With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to report at Maligaon Railway Stadium, on 10/06/2005 at 06:30 A.M. for Physical Efficiency Test.

Criteria for Physical Efficiency Test:

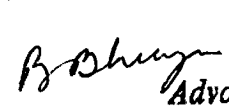
Male Candidate: (i) Should be able to lift and carry 35 kg of weight for a distance of 100 meters in 2 minutes in one chance without putting the weight down, and (ii) Should be able to run for a distance of 1500 meters in 7 minutes in one chance.

Female Candidate: (i) Should be able to lift and carry 20kg of weight for a distance of 100 meters in 2 minutes in one chance without putting the weight down, and (ii) Should be able to run for a distance of 400 meters in 4 minutes in one chance.

1. This Call Letter does not in itself entitle you for selection.
2. You are directed to bring your own sports kit (dress, shoes etc.) required for the Physical Efficiency Test.
3. Result of the Physical Efficiency Test will be declared on the same day and those who qualify in the Physical Efficiency Test will be required to report to office of the Railway Recruitment Board, Station Road, Guwahati -1, on the next day at 10:00 A.M. for Document Verification.
4. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
5. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
6. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
7. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
8. Request for postponement of the date mentioned above will not be considered and no further chance will be given.
9. If you are in service please bring "No Objection Certificate" from your employer, failing which you will not be considered for the post.
10. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
11. (For SC/ST candidates only)
On production of this letter you are entitled to travel free by the Railway in Second Class from NOT APPLICABLE Station to GUWAHATI Station and back. This pass will be valid up to NOT APPLICABLE.
(Authority: Railway Board's letter no. E(NG)11-64/RSC/122. dated 23/11/84).


ASSISTANT SECRETARY
For CHAIRMAN, RRB - GUWAHATI

Certified to be true copy


Advocate

Jayanta Roy



24- Annexure-H
39

RAILWAY RECRUITMENT BOARD – GUWAHATI
STATION ROAD; GUWAHATI-781 001

CALL LETTER for DOCUMENT VERIFICATION

No. RRB/G/41/10.

Date: 10/06/2005

To,
JAYANTA ROY
219-B WEST GOTANOGAR DIST-KAMRUP
PO-MALIGAON RLY QRS GUWAHATI-11

KAMRUP ASSAM Pin - 999999.

Roll No.: **13011270**

Sub.: Recruitment/Selection for the post of Group – D
under Category No.01 of Employment Notice No. 1/2003.



As you have qualified in the Physical Efficiency Test, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 11/06/2005 at 10:00 A.M. for verification of original certificates, testimonials etc.

1. This Call Letter does not in itself entitle you for selection.
2. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
4. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
5. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
6. Request for postponement of the date / venue mentioned above will not be considered and no further chance will be given.

Certified to be true copy
B Bhuyan
Advocate

Jayanta Roy



Railway Recruitment Board :: Guwahati

Station Road, Guwahati - 781 001

Phone : 0361 - 2540815

Ansari Zubair
dt. 13/7/05

ANNEXURE - I 35

Result of Category No.01 of Centralized Employment Notice No. 1/2003 (Group - D) for the Post of Trackman / Khalasi / Helper - II.

On the basis of their performance in the Written Examination held on 09/11/2003, 16/11/2003, 05/12/2004 and 12/12/2004, Physical Efficiency Test (PET) was conducted from 10/06/2005 to 23/06/2005 at Guwahati and from 10/06/2005 to 17/06/2005 at Katihar. The Candidates qualified in the PET were called for Verification of Documents, conducted in the Office of RRB, Guwahati from 11/06/2005 to 24/06/2005 and 04/07/2005 to 10/07/2005. After Verification of Documents, following 2670 numbers of candidates have been provisionally found eligible for appointment, subject to fulfilling of all eligibility conditions laid down in the Employment Notice No. 1/2003. The list of empanelled Candidates is being sent to the concerned authority for onward processing. Candidates will be intimated individually by Divisional Personal Officers of Tinsukia, Jorhat, Ranga, Alipurduar and Katihar Division of N.F. Railway, regarding Date & Time of reporting for Medical Examination etc.

Roll Numbers are arranged in ascending order (Last six digits) and NOT in order of Merit

1300162	43000261	43000372	13000397	13000398	33000440	13000460	13000774	13000890	13000891	13001174	13001689	33001731	43001815	23002048
23002052	23002054	23002068	23002069	13002073	13002074	13002079	23002333	13002383	43002562	23002607	43002828	13002995	13003244	33003481
13003513	13003551	13003724	23003779	43003811	23003896	13003981	13004058	23004112	33004496	13004502	43004506	33004601	33004816	23004848
13004973	43005195	13005381	33005390	43005880	13005997	13006007	23006079	13006607	13006706	13006838	43006997	13007023	43007102	13007412
13007515	33007522	13007657	13008388	43008750	23008904	13008957	13009125	33009162	43009252	13009939	23010517	23010720	43010759	43011301
23011360	13011477	43011533	43011710	13011718	23011721	23011820	13011920	13011966	13012067	13012102	23012103	43012394	43012591	43012856
13012861	13012984	13013028	13013137	13013138	13013141	23013382	13013418	13013465	43013573	13013778	13014140	13014150	43014153	13014208
13014285	13014292	13014585	13014634	43015277	43015381	13015716	13015817	43015895	43015896	33015923	23016029	23016100	23016255	13016333
33016506	23016557	13017177	43017178	43017185	13017197	13017241	23017604	13017743	13018631	13018712	13018713	43018732	43018795	43018804
23019645	13019978	13020079	13020212	13020224	13020260	13020267	13020269	13020350	13020358	13020763	23020987	13021625	13021627	43021658
33021659	13021665	13021983	13023548	13023601	13023686	13023839	13023840	43023841	23023859	43024227	22026852	12027265	12028828	12030502
42032269	14034643	44034860	14034981	44035151	14035772	14035778	24035789	34035814	14035967	44036141	44036488	14036584	34037302	14037508
44037732	44037833	24038095	44038148	24038248	34038900	14038972	14039059	14039064	14039075	14039121	24039140	14039171	44039175	44039180
14039201	24039301	24039309	12039508	32039602	22039863	42040121	22040128	12040493	32040585	42040654	32040709	42040877	32041325	32042403
22042454	12042476	12042498	42043059	12043295	42043770	22043860	22043932	42044065	42044217	42044268	12044611	12044647	42044875	12045029
12045101	42045155	42045156	42045349	22045428	32045864	32046197	22046335	42046421	13046481	43046616	23046856	13047203	13047300	43047317
13047333	23048071	43048354	43048449	43048945	43049266	13049360	43049618	43049970	43050256	23050342	43050376	13050587	45050713	25050827
45051267	25051514	35052049	15052096	35052305	45053190	45053409	45053411	45053413	45053414	25053420	25053421	25053422	35053423	35053443
45054282	45054412	45054621	45054709	45054767	45054973	25055062	45055089	25055133	15055660	45056024	25056095	15056801	25057028	35057053
35057099	45057115	15057302	45058252	45058369	15058509	25058667	45059723	45059737	45059913	45060194	45060577	15060598	35060763	25060763
45060799	45061133	45061264	45062313	45062523	35063350	35063751	25063845	15064112	35064160	45064575	35064888	45065509	35065594	25066643
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Railway Recruitment Board :: Guwahati

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13636352	13636457	33636793	43637009	13637077	43637734	33638042	13638130	13638192	33638241	33638455	23638487	33638489	23638540	43638542
23638661	13638754	33638791	33638816	43638848	33638914	33638929	13639128	13639177	23639521	13639768	43639951	13640102	33640175	13640303
43640361	33640379	43640435	13640592	23640659	13640701	13641084	23641282	13641551	43641741	13642709	24642885	44642961	24643106	14643232
44643242	14643370	14643504	24643544	14643545	24643695	24643708	14644113	34644202	14644263	14644375	34644387	14644726	14644758	34644799
24644816	44644865	34644917	24645072	34645177	14645206	14645285	24645323	24645476	34645533	14645744	24645765	34645828	14645849	44645970
34646002	34646109	44646321	34646331	34646512	14646534	24646544	14646592	14646784	14646875	24647107	34647250	14647261	44647285	14647352
24647385	24647396	24647498	14647598	24647834	44647863	14647921	34647933	44647963	34648022	44648199	14648421	34648820	14648841	14648908
14648917	24648943	34649320	34649401	44649836	14649914	44650062	44650116	14650128	14650569	34651198	14651460	14651480	34651592	34651685
14651843	14651960	44651966	34652197	14652784	23652900	43652952	23652960	33653115	43653310	23653397	13653408	33653446	43653540	13653546
43653640	13653673	13653681	23653830	43653845	13653860	13653951	23653981	13654093	13654123	43654126	43654149	43654202	43654234	13654250
13654257	13654270	13654279	33654375	43654378	23654480	13654484	43654562	43654603	33654846	43655106	13655157	43655163	13655279	43655330
43655394	43655706	33655757	23655853	43655896	23656319	13656335	13656407	33656663	23656693	43656723	43656758	13656821	23656822	33656916
43656917	33657028	23657049	43657149	33657329	33657353	43657557	13657584	13657830	43657983	43658431	13658444	23658789	43659048	43659422
43659488	43659558	43659563	33659586	33659621	33659658	33659746	23660041	33660054	13660064	33660105	33660323	43660347	33660581	13660582
33660591	43660653	33660759	43660771	43660837	13661095	33661107	13661112	33661113	13661116	43661145	43661161	43661249	43661364	33661473
33661517	43661688	43661724	43661743	43661876	43661895	43662023	43662089	43662383	33662631	33662665	43662675	33663119	43663122	
25663134	25663251	25663591	35663635	45663772	45663860	15663984	45663964	35664181	25664268	25664399	45664565	45664692	15664877	15664980
35665012	15665044	15665068	35665209	45665229	35665304	15665414	45665530	15665598	15665617	15665695	35665705	35665814	45665817	45665841
45665851	15666030	15666036	25666206	15666209	25666234	25666563	15666572	45666653	35666833	25666909	25666911	15667028	25667046	45667056
15667074	45667119	15667174	35667180	45667201	25667256	45667314	45667385	15667483	35667525	15667546	15667556	45667585	45667747	45667763
25667823	15667825	35667948	35668215	45668411	15668508	35668670	45668691	25669044	45669075	45669229	25669281	45669344	15669373	45669573
15669637	35669764	15669779	35669816	25669855	35669932	35669934	45670305	45670688	45671437	45671500	15672070	45672595	15672603	25672824
45672840	45672980	45673070	35673166	35673351	35673413	45673619	45673793	45674015	15674052	45674161	35674412	45674418	45674423	45674431
45674476	45674511	15674703	45674711	45674734	45674792	35674876	45674961	45675010	45675011	25675387	15675457	15675528	45675717	45675806
35675891	25675895	35675987	45676038	35676100	45676111	45676180	15676317	15676326	15676329	45676389	15676446	45676485	45676616	15676834
45676844	45676874	25676912	35676933	45676983	45677023	35677133	45677193	15677211	15677215	45677216	15677229	25677249	35677255	45677268
45677304	15677313	15677317	25677349	15677500	15677533	15677544	35677641	45677734	35677803	35677844	45677849	35677995	45678205	15678429
15678469	45678498	15678504	45678554	15678807	15678822	15679081	25679430	45679442	35679451	45679612	35679709	45680008	45680009	35680138
45680273	45680385	45680479	15680634	35680669	45680798	15680840	35680994	15681053	15681300	45681322	45681519	35681631	45682092	15682312
45682407	45682502	15682581	45682881	45682957	15683137	35683145	35683219	45683333	25683343	35683774	15683868	45684432	35684451	15684563
25684716	45684842	44687067	14687201	24687271	14687457	14687836	24687945	14688233	44688483	14688810	14688960	24689630	44689733	44689903
14689908	44690194	14690348	44690586	14690702	14690711	14691001	24691008	14691055	44691227	44691793	44692487	14692540	24692559	24692897

TOTAL = 2670 Candidates.

While every care has been taken in preparing the above results, the Railway Recruitment Board, Guwahati, will not be responsible for any typographical error and reserves the right to rectify the errors and omissions, if any.

Beware of unscrupulous persons who may misguide candidates with false promises of getting them selected for the job, on illegal consideration. Such persons deserve to be handed over to the police. RRB, Guwahati assures that evaluation/selection is fully computerized and is based only on merit of the candidate.

Date: 12/07/2005.

Certified to be true
B. Shree
Advocate

(J. J. Borah)
Chairman, RRB, Guwahati.

Jayanta Ray

27- 38

Annexure - J

To,
The General Manager/CPD/CME/CE/Chairman/RRB/N.F.Rly
Guwahati-781001.
M.A.Railway, Maligaon,
Guwahati-781001.

Sub: A special review appeal in the matter of
Group-D Exam's Result.

Ref: i) Chairman's RRB/NFRly/Ghy Employment notice No.01
of 2003 (indicative) dated 28.6.2003 under
category of Employment Notice No.1/2003.

ii) The relevant result of the above category and
Employment Notice Nos. etc. and also the physical
efficiency test (PET) result published in Assam
Tribune dtd. 13.7.2005.

Respected Sir,

In pursuance of the above subject matter and
references I would most respectfully like to take a
golden opportunity to disturb your most valuable time
with an earnest hope that my appeal will surely receive
a sympathetic consideration and favourable decision from
your honour.

That sir, I have appeared in written test
for Railway's service of the above mentioned Group-D
Category on 9.11.2003. Subsequently, I have passed the
written test examination and physical test examination
side by side on 2.11.2003 and 10.6.2005 respectively.
The relevant copy of enclosed for your kind perusal in
Annexure-A.

That sir, I may respectfully point out here
that my relevant certificates have been finally verified
in my presence without raising any objections/ com-
plaints etc. and as such I would like to eagerly wait
for my favour result within a short spell of time.

That sir, I am very sorry to inform you that
my requisite Roll No. 13011270 has not been published in
the relevant result sheet. On hearing my bad result in
the said Examination, I have been very much mentally
shocked and puzzled and also confined in bed for couple
of days. I have failed to understand as to why my result
has not been published inspite of doing well in written
& practical test examination and other official valid
certificates verification etc. made from the end of the
competent authority concerned on behalf of RRB Chairman
on 12.6.2005. The corrected letter for document verifi-
cation has been issued by the Asstt. Secy for Chairman
RRB Ghy vide No. RRB/G/41/10 dated 10.6.05 and the
enclosed copy marked is Annexure-A for your kind per-
usal and necessary action.

Certified to be true copy

B Bhuya
Advocate

Jyanta Ray

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That sir, I have passed Annual Examination of Class VIII and also promoted to Class IX from well reputed Higher Secondary Rly School Netaji Vidyapith Railway Higher Secondary School, Maligaon Guwahati-11 in the year 1996.

That sir, in this context, I may respectfully add here that I am a deserving poor person and I had lost my father in my very early age i.e. more than decades and so. My total members of family are in 4(four) only. As a master of fact I am only the earning member of my family and the burden of entire family members are on my head and as such I have compelled to apply for a job in the Rly Department.

That sir, I could not earn a square meals in a day despite of hard labour in a day. So the entire members of my family are also now passing the days in extreme financial hardship.

That sir, furthermore, I am still a member of deserving poor person category below the poverty line (BPL) of Assam State. So I may be able to get the service facility and benefits etc. in the respective state as well as Central Governments prescribed services Recruitment policies etc.

Over and above, I and other family members including my helpless widow mother sat Bharati Roy are on the verge of very pitiable or deplorable state of condition. Hence your kind and special attention is urgently prayed for intervening in the context of reviewing my Group D result so that I may be able to absorb in the Railway Department at your earliest as desired for with a view to saving the deserving poor family from the day to day starvation etc.

That sir, in the light of the above fact and the circumstances, stated herein I fervently appeal to my genuine matter to your benighted good self for your kind and expedite order on humanitarian ground as there are so many reasonable causes of my real matter for the purpose of reviewing my Group-D recent Examination Result.

With best regards,

Date 01.08.2005
Encl- 1(one) sheet as
Annexure -A

Yours faithfully
Jayanta Roy
candidate for Group-D
Roll No. 13011270
C/o Sri Biraj Kanti Roy(cousin)
215-B, West Gokanagar,
P.O. Maligaon, Guwahati-11,
Assam, PIN - 781011

Certified to be true copy

B Bhuyan
Advocate

Jayanta Roy

To

The General Manager/CPO/CME/CE/Chairman/RRB/N.F.Rly./Guwahati-781001.
N. F. Railway, Maligaon,
Guwahati - 781011.

Sub :- A special review appeal in the matter of "Group D Exam's Result".

Ref :- (i) Chairman's RRB/N.F.Rly./Ghy Employment Notice No. 01 of 2003
(indicative) dated 28-06-2003 under category NO-1 of Employment Notice NO-1/2003
(ii) The relevant result of the above category and Employment Notice NOS etc and also
the physical efficiency test (P.T.) result published in Assam Tribune dated
13.07.2005.

Respected Sir,

In pursuance of the above subject matter and references, I would most respectfully like to take a golden opportunity to disturb your most valuable time with an earnest hope that my appeal will surely receive a sympathetic consideration and favourable decision from your honour.

That Sir, I have appeared in Written Test for Railway's service of the above-mentioned "Group D Category" on 9-11-2003. Subsequently, I have passed the Written Test Examination and Physical Test Examination side by side on 2-11-2003 and 10-6-2005 respectively. The relevant copy enclosed for your kind perusal in Annexure-A

That Sir, I may respectfully point out here that my relevant certificates have been finally verified in my presence without raising any objections/complaints etc. and as such I would like to naturally eagerly wait for my favourable result within a short spell of time.

That Sir, I am very sorry to inform you that my requisite Roll No. 13011270 has not been published in the relevant result sheet. On hearing my bad result in the said Examination, I have been very much mentally shocked and puzzled and also confined in bed for couple of days. I have failed to understand as to why my result has not been published inspite of doing well in Written & Practical Test Examinations and other official valid certificates' verification etc. made from the end of the competent authority concerned on behalf of RRB Chairman on 12.06.2005. The connected letter for Document verification has been issued by the Asst Secy for chairman RRB-Ghy vide NO. RRB/G/10 dated 10.06.05 & the enclosed copy marked as Annexure-A, for your kind perusal and necessary action.

That Sir, I have passed Annual Examination of Class-VIII and also promoted to Class-IX from well reputed Higher Secondary Rly. School Netaji Vidyapith Railway Higher Secondary School, Maligaon, Guwahati- 11, in the year 1996.

That Sir, in this context, I may respectfully add here that I am a deserving poor person and I had lost my father in my very early age i.e. more than decades and so. My total members of family are in 4 (four) only. As a matter of fact, I am only the earning member of my family and the burden of entired family members are on my head and as such I have compelled to apply for a job in the Rlys. Department.

Contd.....P/2.

Certified to be true and

B Bhuyan
Advocate

Jayanta Ray

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That Sir, I could not earn a square meals in a day despite of hard labour in a day. So the entire members of my family are also now passing the days in extreme financial hardship.

That Sir, furthermore, I am still a member of deserving poor person category "below the poverty line" (BPL) of Assam state. So I may be able to get the service facility and benefits etc. in the respective state as well as Central Governments prescribed services Recruitment policies etc.

Over and above, I and other family members including my helpless widow mother Smt. Bharati Roy are on the verge of very pitiable or deplorable state of condition. Hence, your kind and special attention is urgently prayed for intervening in the context of reviewing my "Group D Result" so that I may be able to absorb in the Railway Department at your earliest as desired for, with a view to saving the deserving poor family from the day to day starvation etc.

That Sir, in the light of the above fact and the circumstances, stated herein, I fervently appeal to my genuine matter to your benighted good self for your kind and expedite order on humanitarian ground, as there are so many reasonable causes of my real matter for the purpose of reviewing my "Group D recent Examination Result".

With best regards,

Yours faithfully,

Jayanta Roy

Date :- 01/08/2005.

Encl:- 1 (me) sheet as intimation.

(JAYANTA ROY)
Candidate for Group D
Roll No. 13011270
C/O. Shri Biraj Kanti Roy (Cousin)
219 - B, West Gotanagar,
P.O. - Maligaon, Guwahati-11, Assam.
PIN - 781 011.

17/8/05
DESPATCHED
GPO'S OFFICE
MALIGAON.

Recd.
Am copy on
17/8/05
Handed to Mr Somowal
Asstt Secy RRB/GHY.
on 01/08/05 for Chairman
Rt. Recruitment Board (RRB)
at about 1.20 P.M.

Office of the
General Manager
Date 01 AUG 2005
प.स.स. रेलवे, गुवाहाटी-११
N. E. Railway
Guwahati-11

Certified to be true copy
B Bhuyan.
Advocate

Jayanta Roy

सं/No. 12/57/98

पू० सी० रेलवे उच्च विद्यालय/N. F. Rly. High School

स्थानान्तरण प्रमाणपत्र / TRANSFER CERTIFICATE

प्रमाणित किया जाता है कि का पुत्र/की पुत्री है, ग्राम का/की निवासी है,
दि० 19..... को विद्यालय छोड़ा/Certified that Jayanta Roy
Son/Daughter of J. C. Roy an inhabitant of Maligaon in the
District of Kamrup left the school on 31-12-78 19.....
विद्यालय के प्रवेश रजिस्टर में दर्ज उसकी जन्म तिथि/His/Her date of birth as recorded in the
admission register, was 01-12-78 19.....
वह कक्षा का छात्र था/की छात्री थी और कक्षा में जाने के लिये उसने
वार्षिकी परीक्षा पास की/नहीं की। उसने तक का बकाया शुल्क तथा जुर्माना दे दिया है।
He/She was reading in class IX and has/had not passed the Annual Examination for Promotion to class X All sums due by him/her have been paid,
viz:—Fees and fines up to 31/12/78 19.....

आचरण/Character Good

विद्यालय छोड़ने के कारण/REASON FOR LEAVING:—

- (i) अनिवार्य कारणों से निवास स्थान का परिवर्तन/Unavoidable change of residence.
(ii) स्वास्थ्य खराब होना (यह कारण तभी दिया जाय जब प्रधानाध्यापक की राय में उपयुक्त हो) /Ill health (this reason only to be given if it is, in the opinion of the Headmaster, well founded)
(iii) विद्यालय की वन्दना या उन्मूलन/Abolition or closure of school.
(iv) विद्यालय के पाठ्यक्रम को पूरा करना/Completion of school course.
(v) छिट फुट अथवा निजी कारण (इसमें उपयुक्त कारणों को छोड़कर अन्य सभी कारण शामिल हैं। अगर परीक्षा में असफल होने के कारण हो, प्रधानाध्यापक इस कारण को यथार्थ समझे तो इस तथ्य का भी उल्लेख करना चाहिये) /Minor or Private reasons (including all reasons other than the foregoing) / failure to secure promotion have been put forwarded as a reason or considered by the Headmaster to be the real reason, the fact should be noted.

ता०/Date 27/8/78

प्रधानाध्यापक/Headmaster
VIDYA N. VIDYA PITH
N. F. RLY. H. S. SCHOOL
Maligaon, Guwahati-12.

Certified to be true copy
A. Bhuyan
Advocate

Jayanta Roy